

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH

Original Application No. 248/96

Transfer Application No.

Date of Decision 20.6.96

S.K. Choudhary

Petitioner/s

Advocate for  
the Petitioners

Versus

Union of India and others.

Respondent/s

Shri V.S. Masurkar

Advocate for  
the Respondents

Shri Suresh Kumar for Shri M.I. Sethna

CORAM :

Hon'ble Shri. B.S. Hegde, Member (J)

Hon'ble Shri.

- (1) To be referred to the Reporter or not ?
- (2) Whether it needs to be circulated to other Benches of the Tribunal ?

  
(B.S. Hegde)  
Member (J)

NS

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
~~BOMBAY BENCH~~, 'GULESTAN' BUILDING No.: 6  
PRESCOT ROAD, BOMBAY: 1.

Original Application No. 248/96

Thursday the 20th day of June 1996

CORAM: Hon'ble Shri B.S. Hegde, Member (J)

S.K. Choudhary

... Applicant.

V/s.

Union of India represented by  
the Estate Manager, Estate Cell  
4th Floor, CGO Complex,  
Belapur CBD, New Bombay.

Administrative Officer  
Office of the Assistant  
Commissioner, Belapur -I  
C.G.O. Complex, IIIrd Floor,  
CBD Belapur, New Bombay.

The Commissioner,  
Central Excise, Bombay III  
Navprabhat Chambers,  
Ranade Road,  
Bombay.

... Respondents.

By Advocate Shri V.S. Masurkar for respondent No.1

Shri Suresh Kumar for Shri M.I. Sethna  
for respondent No. 2 and 3.

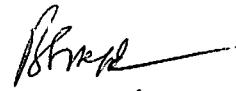
ORDER (ORAL)

( Per Shri B.S. Hegde, Member (J) )

Shri Masurkar, counsel for the respondent  
No. 1 states that in view of the decision taken  
by O.M. dated 4.3.96 which states that for the  
purpose of allotment of general pool accommodation  
Bombay and New Bombay shall be treated as one  
station and the officers posted at Bombay shall  
be eligible for allotment of general pool  
accommodation at New Bombay also and vice-versa.

...2...

In view of this circumstances, the petition of the applicant shall be considered by the Estate Manager and take appropriate action.  
Accordingly, <sup>the</sup> O.A. is disposed of.

  
(B.S. Hegde)  
Member (J)

NS

PER TRIBUNAL Dt/-

Matter is taken out  
from Sine-die List and fixed  
for Final Hearing on \_\_\_\_\_  
Inform/Issue notices  
to the parties accordingly.

For Dy. Registrar